

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 85 of 2010 &
58, 59, 99 & 84 of 2011**

Dated: 23rd November, 2011

**N.T.P.C.
Versus
C.E.R.C. & Ors.**

.... Appellant (s)

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matters on **14.12.2011.**

COURT MASTER